

Damage to Crops and Cattle Due to Floods

4537. SHRI GADILINGANA GOWD
SHRI C. C. DESAI ;
SHRI K. M. KOUSHIK ;
SHRI C. MUTHUSAMI ;
SHRI MEETHA LALMEEA ;
SHRI J. MOHAMAD IMAM :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether there have been heavy floods in various parts of the country during the months of September and October 1969;

(b) whether Government have made any assessment as to the loss of standing crops, cattle wealth and the land submerged underwater;

(c) whether demands have been received from various State Governments for giving immediate relief to the farmers and the other affected people; and

(d) whether Government have adequately met the requirements of the State Governments and if so, the details thereof if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE):

(a) to (d). The required information has been called for from the State Government and the Union Territory Administration and will be placed on the Table of the Sabha as soon as compiled.

Tenure of Postmaster-General and Other P & T Officers

4638. SHRI RAMAVATAR SHASTRI;
SHRI YOGENDRA SHARMA ;
SHRI BHOGENDRA JHA ;
SHRI K. M. MADHUKAR ;
SHRI CHANDRA SHEKHAR SINGH:

M/S31SS—10

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the tenure of stay of a Postmaster-General at one Station;

(b) the policy regarding normal transfer of the Postmaster General and the General Managers of Telephone Districts;

(c) the period of stay of the Postmaster-General and General Managers in each Circle from the date of their posting till the 30th September, 1969;

(d) whether there is any proposal to transfer them as normal transfer; and

(e) whether there is any proposal to transfer all the Gazetted Posts and Telegraphs Class I Officers who have completed their normal stay at one station and if not, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH): (a) and (b) The tenure of stay of a Postmaster General or a General Manager Telephone in a Telephone District is ordinarily 4 years. The period can however, be extended/curtailed in public interest.

(c) A statement is laid on the table of the Sabha. [*Placed in library. See No. LT-2422/69.*]

(d) Such cases are regularly reviewed every year.

(e) The ban on Rotational transfers of P&T Officers in the interest of economy has been extended upto August, 1970. This ban does not apply, however, to Officers of the rank of Directors and above. Officers below this cadre are also transferred as and when considered necessary in public interest.